

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

CP ~~28~~ 28/2001
OA./TA/MP No.

No. OA 271/196

General Prasad

Versus

Waj

Date of Order

Orders

16.10.2001

Counsel for applicant..... *P.P. Mathur*

Counsel for respondent..... *None*

Adjourned on request of

Counsel for applicant/

Counsel for respondent.

Put up on *23/11/2001* for

Admission, Decision, Hearing.

Naor
By Order
Court Officer

23.11.2001

Mr. P.P. Mathur, Counsel for the applicant.
None present for the respondents.

On perusal of reply it appears that impugned order against which this CP has been filed, is stated to be stayed by Hon'ble High Court by DE Civil Writ Petition No. 356/2001. In view of stay operation of impugned order of this Tribunal dated 3.1.2001, this CP does not survive and it consign to record.

Naor
(A.P. NAGRATH)
MEMBER (A)

Naor
(S.K. AGARWAL)
MEMBER (J)

Received by
(concerned)
for
P.P. Mathur
23/11/01